

Sixteenth Loksabha

>

Title: Need to direct the banks to abstain from taking coercive steps against the people who are living in the distressed conditions in Kerala.

ADV. JOICE GEORGE (IDUKKI): Thank you, Deputy Speaker, Sir. This is a matter relating to the sad plight of farmers due to distress. The recent flood in Kerala has affected the lives of farmers and due to indebtedness, they are forced to commit suicide.

All the financing institutions including the nationalised banks are taking measures under the Securitisation and Reconstruction of Financial Assets and Enforcement of Securities Interest (SARFASI) Act and coercive steps are being taken against them.

I request the Central Government, through you, Sir, to direct the banks to abstain from taking coercive steps against the people who are living in the distressed conditions in Kerala.

HON. DEPUTY SPEAKER: Dr. A. Sampath is permitted to associate with the issue raised by Adv. Joice George.